

76

Central Administrative Tribunal
Principal Bench

O.A. No. 247 of 1999

New Delhi, dated this the 12th May, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldeep Singh, Member (J)

Shri U.C. Sharma,
Income Tax Inspector,
under Asst. Commissioner of Income Tax,
Circle No.2, Meerut. .. Applicant

(Shri B.L. Madhok Proxy counsel for
Shri B.S. Mainee)

Versus

Union of India through

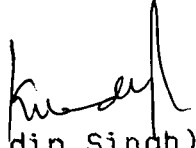
1. The Chairman,
Central Board of Direct Taxes,
Ministry of Finance,
New Delhi.
2. The Chief Commissioner of Income Tax,
Income Tax Dept.,
Kanpur (U.P.)
3. The Director of Income Tax (IT&A),
Jhandewalan,
New Delhi.
4. The Commissioner of Income Tax,
Aayakar Bhawan,
Bhainsali Ground,
Meerut, U.P. Respondents


(By Advocate: Dr. J.C. Madan proxy
counsel for Shri V.P.Uppal)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Shri Madhok prays for permission to withdraw
the O.A. Permission is granted and the O.A. is
dismissed as withdrawn.


(Kuldeep Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

/GK/